

' C.A.No. 7122 OF 1997  
.UP 10 2; Fixed-pitch, printer 1; -n -ml4 -PA4 -dFX-NORMAL -Fx -e -j; dumber  
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ITEM NO.110 (MM) COURT NO. 6 SEC - XIV

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 7122/1997@@  
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RANBIR SINGH & ORS. Appellant

VERSUS

KARTAR SINGH & ORS. Respondent

DATE: 27/11/2002 This matter was called on for hearing today. @@  
BB

CORAM :  
HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For appellant (s) Mr. P.N. Puri, Adv.

For Respondent(s) Mr. Punit Dutt Tyagi, Adv.

UPON hearing counsel the Court made the following  
O R D E R@@  
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.....L.....I.....T.....T.....T.....T.....T.....T.....J.....  
.SP2

Not for tomorrow, i.e. 28.11.2002.

.SP1  
Sukhwinder ( K.K. CHADHA )  
COURT MASTER